

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No.02**

**CP No.50/Chd/Chd/2023**

**Under Section 241, 242 & 244, CA 2013**

**In the matter of:-**

Divya Singla

...Petitioner

Vs.

Majesty Estates Ltd. & Ors.

..Respondents

**Present:** Mr. Vikas Bali, Advocate for the petitioner.  
Mr. Vaibhav Sahni, Advocate for the respondents.

It is stated by the learned counsel for the respondents that similar matters have been fixed for 11.05.2023. Let this matter be also listed for 11.05.2023.

**Sd/-  
(Subrata Kumar Dash)  
Member (Technical)**

**Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)**

May 03, 2023  
PKA